

[Shri Shivaji Rao S. Deshmukh]

should not fall short of this expectation; I hope they will take cudgels in their hands and see that state trading in foodgrains is introduced immediately.

Now our Food Corporation has undoubtedly proved to be a rank fiasco. They did not do anything in terms of active collection or monopoly procurement of foodgrains, nor anything in regard to distribution. I think in the years to come, they will play an important role with state trading in foodgrains.

On the food production side, we have been suffering from gross impediments. The biggest of them is the lack of remunerative prices. We have stated from time to time that we will pay remunerative prices to agriculturists, but we have never paid them. We have not even fixed them, what to speak of paying them those prices. More lip-service to remunerative prices will not do. We must take active steps to see that the cost of production of foodgrains, of every agricultural production in this country is carefully calculated and fixed and on that and that basis alone should agricultural prices be fixed. I plead with Government to look into this problem.

Lack of adequate facilities impedes the growth of production of foodgrains. Even short-and medium-term loans are not available. The Reserve Bank's appreciation of the demands of rural credit is also faulty. This must be corrected. Fertilizers should be made available in adequate quantities and at reasonable prices. We are short of fertilisers to the extent of 40 per cent and we are moving heaven and earth for importing fertilisers instead of producing them indigenously. So a large-scale public sector undertaking to manufacture fertilizers in quantities which will completely take care of our need in this direction is a basic necessity I hope Government

will look into this aspect and take adequate steps immediately.

Sir, I move.

**Mr. Deputy-Speaker:** Shri Jyotishi may speak after the statement of the Prime Minister.

16.05 hrs.

STATEMENT re. TALKS WITH  
NAGA DELEGATION

**Mr. Deputy-Speaker:** The Prime Minister will make a statement.

**Shri Hari Vishnu Kamath** (Hoshangabad): On a point of order. I would like to invite your attention to a very salutary convention and practice established in the House about calling attention notices. But I find that it is being side-tracked by this new technique that is being adopted whereby the Minister concerned *suo motu* makes a statement so that we are baulked and cheated of the right to raise the matter and pursue it ourselves. This is very unfair and insalutary.

**Shri S. M. Banerjee** (Kanpur): I support Shri Kamath.

**Mr. Deputy-Speaker:** I will allow questions.

**Shri Hari Vishnu Kamath:** I am referring to the side-tracking of rule 197.

**Mr. Deputy-Speaker:** The Prime Minister said that she would make a statement. The Speaker allowed it. Now she is making it.

**Shri S. M. Banerjee:** What about the point we have raised? Under rule 197, it is our right to call attention to matters of urgent public importance.

**Mr. Deputy-Speaker:** I have got the names here. I will allow each of them.

Shri S. M. Banerjee: Thank you.

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): A delegation of Nagas including Shri Khugato, Shri Inkongmeren Ao and Shri Isack Swu, accompanied by the three members of the Peace Mission met me on the 18th and 19th February, 1966. This meeting, as the House will recall, had been arranged in the time of my predecessor. It was intended to be a good-will visit and the talks which took place were fully in conformity with this idea. The main subject of our talk was the importance of preserving peace, and stopping the many ugly incidents which still take place, resulting in loss of life and property. The observer team of the Peace Mission is being strengthened by attaching two officials on each side to ensure that all incidents of breach of the agreement on the suspension of operations are speedily investigated. It has also been agreed that both parties will take effective and quick action on the findings of the observers. In order to create a better atmosphere and to facilitate a final settlement, the Peace Mission have suggested the release of the Naga prisoners. This matter will be examined.

I was impressed by the sincerity and earnestness of the Naga leaders whom I met. They seemed genuinely anxious to ensure the implementation of the agreement entered into in September 1964 and to prevent further violent incidents and loss of life. I am not without hope that as a result of this meeting, a certain amount of unnecessary distrust and suspicion, which had developed on both sides, has been dispelled.

We have agreed to have a further meeting for which the Naga leaders will visit Delhi again some time in April, 1966. It is possible—and I would not put it more strongly than that—that at this next meeting, some real progress may be made towards a settlement which would put

an end to bloodshed and see the restoration of peace throughout Nagaland. The way will then be clear for all sections of the Nagas to play their rightful part in the progress and welfare of Nagaland.

Mr. Deputy-Speaker: We are on a delicate mission. I would request hon. Members not to ask questions which might jeopardise agreement.

Shri Hari Vishnu Kamath: We know our responsibilities.

Mr. Deputy-Speaker: I would request them to exercise restraint.

श्री प्रकाशचौर शास्त्री (बिजनौर) : नागाओं के शिष्टमंडल ने प्रधान मंत्री जी से मिलने के बाद विशेषकर उनके नेता ने स्पष्ट रूप से यह बक्तव्य दिया है कि किसी भी बात प्रधान मंत्री से क्यों न हों, नागालैंड को एक पृथक राज्य के रूप में परिणत करने का जो हमारा निर्णय है वह भटल है और ऐसी बातचीत का कोई प्रभाव हम पर नहीं होगा। ऐसी स्थिति में नागाओं के शिष्टमंडल को बुला कर बातचीत करने और वहाँ जो तरह तरह की कार्यवाहियाँ बराबर चल रही हैं उन्हें प्रोत्साहन देने के प्रतिरिक्त हम शिष्टमंडल के साथ पादरी स्काट को, जो कि एक विदेशी व्यक्ति है, धामत्रित करके क्या भारत सरकार स्वयं इस बात का परिचय नहीं दे रही है कि नागालैंड के शिष्टमंडल को किसी दूसरे देश के शिष्टमंडल की तरह से ट्रीट किया जा रहा है ? नहीं तो पादरी स्काट को इस बीच में बुलाने क्या अर्थिप्राय है ?

श्रीमती इंदिरा गांधी : रेवरेन्ट स्काट पीस मिशन के सदस्य हैं और यह शुरु से ही तय हुआ था कि पीस मिशन नागाओं के नेताओं के साथ आयेंगा। इस लिये वह इस में उपस्थित थे।

जहाँ तक उस स्टेटमेंट का सवाल है जो श्री सुप्रो ने दिया, धारण को मालूम है कि यह मांग नागाओं की शुरु से गही है कि और यही उनका कहना रहा है। लेकिन हमने उनकी यह बात

[श्रीमती इन्दिरा गांधी]

कभी भी मानो नहीं है और आज भी हम नहीं मानते हैं। मिलने का मतलब यह है कि हम किसी तरह से एक दूसरे से बात कर के एक दूसरे के पास आ सकें, उनको भी हम यह बातें समझा सकें। पाकिस्तान से भी हमारी बात-चीत इसी तरह से हुई। जब लड़ाई थी तो एक इसी किस्म की समस्या थी और जब भी कोई झगड़े की बात होती तो उसमें बहुत सी गलत-फ्रहमियाँ और ऐसी बातें पड़ जाती हैं कि एक बड़ा आपस में मिलें तो उनको दूर कर सकते हैं। लेकिन अगर हम शुरू से यह कहें कि आप की बात हम मानने को तैयार नहीं हैं, इसलिए हम मिलेंगे नहीं तो कभी न हम उन्हें समझा सकते हैं और न वह हमारी बात समझ सकते हैं।

15 hrs.

श्री इरुका बास मंत्री (श्रीर) : नागालैंड की दो दिन की बातचीत में क्या सरकार को नागालैंड के प्रतिनिधियों की ओर से ऐसा माजूम हुआ है कि वह विशेषाधिकार मांग रहे हैं और प्रभु मांग रहे हैं तो उस सिलसिले में गवर्नमेंट की क्या प्रतिक्रिया हुई ?

श्रीमती इन्दिरा गांधी : पहली दो बात-चीतों में कोई विशेष माग नहीं रखी गई। जिसका मैंने शायद यहां जिक्र किया है कि जो यह वाक्यात हो रहे हैं मणिपुर और आसाम में और बाहे नागालैंड में भी, उनकी देखभाल के लिए अभी तक दो प्रावजर्वस थे। अब उनकी मांग यह थी कि इन प्रावजर्वस को बढ़ाया जाये क्योंकि दो से पूरा काम नहीं होता है और ये जो दो थे, इनको भी कोई अधिकार नहीं था। तो, दो नाम हमारी तरफ से रखे जा रहे हैं और दो नागालैंड की तरफ से और रखे जा रहे हैं। और दूसरी मांग थी जो उन्होंने अपनी तरफ से नहीं की लेकिन पीस मिशन ने की, उन्होंने नायःपीस मिशन से पहले की थी, वह यह कि उनके कैंदी छोड़े जायें और मैंने कहा है कि इस बात को हम देखेंगे।

Shri Hem Barua (Gauhati): Shri Jai Prakash Narain, a member of the Nagaland Peace Mission, has said that further autonomy should be granted to Nagaland with a separate flag and a separate constitution, the Central Government only controlling defence, finance and external affairs. In the face of that, the Foreign Minister of the Nagaland Federal Government, whom our Prime Minister met recently in Delhi, has said that nothing short of independence would ever satisfy the aspirations of the Naga people. He is very firm on that. In this context, may I know whether our Prime Minister has told the Naga Federal Government representatives who met her recently here, or is she prepared to tell them that there can be no settlement of the Naga problem outside the Indian Constitution? May I know if our Government have evolved any formula for a political settlement on their own?

Shrimati Indira Gandhi: As I mentioned earlier, no such demand was made, no such matter came up for discussion even. The purpose of these talks was just to create goodwill and an atmosphere in which we could discuss further. As I have also said earlier, our stand of Nagaland being a part of India remains what it was. Many statements have been made by Naga leaders and by other people. Naturally we cannot control their statements, but our stand remains the same.

Shri Surendranath Dwivedy (Kendrapara): We will be happy as the Prime Minister has said if real progress is made when they meet next, but I would like to know whether, when they meet next, the role of the Peace Mission, so far as the Naga people are concerned, will be over, and they will have direct talks with these underground Naga leaders. Secondly, has it been made clear to underground Naga leaders that if, in the meantime, they go on maintaining

contact with foreign countries like Pakistan for getting arms etc., then it will prejudice the very mission for which they would like to meet the Prime Minister?

**Shrimati Indira Gandhi:** It has not been decided who will be present at the next meeting, nor has the date of the meeting been finalised.

**Shri Surendranath Dwivedy:** What is the Peace Mission's role?

**Shrimati Indira Gandhi:** This is what I am saying. It has not been decided whether or not they will be present, because it has not been discussed as to who will be participating. With regard to their contacts with other countries, again this was not discussed, but naturally this is something which has to be discouraged and this message has been put to them many times by the Peace Mission and also by our own authorities.

**श्री रामसेवक यादव ( बाराबंकी ) :**  
उपाध्यक्ष महोदय, एक मैं आप से निवेदन करूँ कि एक प्रश्न था जिसके बारे में प्रधान मंत्री ने कहा था कि वह बयान कर रही हैं और तब फिर उस प्रश्न का जवाब आ जायगा । वह भाषा नहीं तो मुझे भी अधिकार दिया जाय . . .

**अध्यक्ष महोदय :** आपका नाम नहीं है ।

**श्री रामसेवक यादव :** उपाध्यक्ष महोदय, सुबह स्पीकर महोदय ने वादा किया था और प्रधान मंत्री ने कहा था कि वह बयान देंगी ।

**Shri Hari Vishnu Kamath:** While I and my party yield to none in our desire for a peaceful settlement of this long-standing problem, has the Prime Minister's attention been drawn to the press characterisation of, or reference, to these talks as talks between the Prime Minister of India, the Federal Government of Nagaland and the Peace Mission, and if so, does the Government also accept this position, and while we do not

object to the talks, does the Government, does the Prime Minister, think that attendance at a reception held in honour—I stress the word "honour"—of underground or hostile or rebel Nagas in the Capital, on the point of the Chief Minister of Assam, Chief Minister of a State, was desirable at all or proper?

**Shrimati Indira Gandhi:** He was there in his capacity as a member of the Peace Mission.

**Shri Hari Vishnu Kamath:** Please answer my question first, this is not the way.

**Mr. Deputy-Speaker:** He was there as a member of the Peace Mission.

**Shri Hari Vishnu Kamath:** The first part of the question was: did the Government also accept the position that they are negotiating with the Federal Government of Nagaland, that, as the press describes it, there were talks between the Prime Minister of India, the Federal Government of Nagaland and the Peace Mission? Is that the position?

**Shrimati Indira Gandhi:** No, Sir.

**Shri Hari Vishnu Kamath:** Then, what is the position?

**Mr. Deputy-Speaker:** She has answered.

**Shri Hari Vishnu Kamath:** Please don't be in a hurry. Why do you hustle matters? What is the position then? Let us know.

**Mr. Deputy-Speaker:** He has got the answer.

**Shri Hari Vishnu Kamath:** You do not seem to understand, I am sorry. She was about to say, "The position is", and you cut her short.

**Mr. Deputy-Speaker:** I don't think so.

**Shrimati Indira Gandhi:** We are not responsible as to how the press characterises this.

**Shri Hari Vishnu Kamath:** Why did you not give your own version?

**Shri Joachim Alva (Kanara):** Shri Chaliha has played a noble, notable part in these peace negotiations.

**Shri S. M. Banerjee:** While we welcome the talks, I would like to know from the Prime Minister whether during the talks she was able to get some information as to whether still the Naga rebel leaders and Mr. Michael Scott are drawing inspiration from the Naga rebel leader, Mr. Phizo, and if so, whether she was able to break this axis of Phizo, Scott and Naga rebels.

**Shrimati Indira Gandhi:** Mr. Phizo's name was not mentioned.

**श्री यशपाल सिंह (कैराना) :** कुछ यह जाहिर नहीं किया गया कि नागालैंड के होस्टाईल लीडर जो हैं उनमें धीर हममें कोई इकतलाफ नहीं है सिवाय इसके कि वह नागालैंड प्रलग चाहते हैं धीर हम देना नहीं चाहते हैं । वह मांगते हैं, धीर हम उस मांग के सामने झुकते नहीं हैं तो धीरे क्या बात रह गई जिसके लिए रोजाना उन लोगों को बुलाया जाता है धीर उन लोगों की खुशामद की जाती है ? कौन सा मसला ऐसा है कि जो हल होना बाकी है ?

**श्रीमती इन्दिरा गांधी :** सब से बड़ा मसला यह है कि वहाँ जो झगड़ा चल रहा है पिछले छठारह वर्ष से था उसके पहले से धीर वह बन्द हो, धाम मसला यह है जिसमें नागालैंड की जनता धीर हमारी जनता जो धासाम बर्गरह में है वह शांति से रह सके धीर उन्नति कर सके ।

**श्री यशपाल सिंह :** वह कहते हैं कि जब तक नागालैंड नहीं मिलेगा, तब तक झगड़े बन्द नहीं होंगे ।

**Shrimati Tarkeshwari Sinha (Barh):** Just now the Prime Minister made a statement that no talks about any independent status of Nagaland was ever made when the

underground Nagaland leaders met and talked with the Prime Minister, but how does it relate to the statement made by Mr. Isak Swu, in which he has mentioned in quotations, "we are ready to come to any agreement or terms on matters of mutual understanding, but as two independent States"? He has also mentioned that he has communicated this to the Government of India as well as the Peace Mission.

**Mr. Deputy-Speaker:** The reply has already been given.

**Shrimati Indira Gandhi:** The hon. Member is a little late perhaps.

**Shrimati Tarkeshwari Sinha:** I am not at all late. I have heard the statement of the hon. Prime Minister.

**Mr. Deputy-Speaker:** She has already replied.

**Shrimati Tarkeshwari Sinha:** No, Sir; she said that I was late. I am trying to give this quotation from the Press Conference in which Mr. Isak Swu said this.

**Mr. Deputy-Speaker:** That question was asked.

**Shrimati Tarkeshwari Sinha:** What is the stand of the Prime Minister?

**Mr. Deputy-Speaker:** She has already replied.

**Shrimati Indira Gandhi:** I have replied to this question; it is that they have been making this statement consistently for many years; it has not been made to me directly.

**श्री मधु तिमये (मुर्गेर) :** उपाध्यक्ष महोदय, मैं जानना चाहता हूँ कि इधर नागा विद्रोही नेता इस राजधानी में अपने को एक सार्वभौम धीर स्वतंत्र देश का प्रतिनिधि मान रहे हैं, बयान दे रहे हैं धीर इतना ही नहीं उन्होंने जो मुलाकात की पत्रकारों से उस में उन्होंने यहां तक कहा कि धीर हमारी मांग को नहीं

स्वीकार किया जाता है तो हम एक ऐसे भ्रजात भविष्य की ओर जायेंगे "घननोन डैस्टिनी" की ओर जायेंगे। उस के बारे में सवाल पूछा गया कि "घननोन डैस्टिनी" से क्या मतलब है तो उन का यह जवाब है:—

"I cannot spell out 'unknown destiny' beyond saying that the repercussions would be very bad. We may also be forced to seek the assistance of foreign countries to achieve our objective."

जब हम नागाओं के साथ बात कर रहे हैं तो इस तरह के बयान धा रहे हैं और इस का सब से बड़ा कारण यह है कि यह जो पहाड़ी घादिवासी नागा हैं उन की मिकायतें जहां तक दूर करने का सवाल है मुझे कुछ नहीं कहना है लेकिन माईकल स्काट जै से लोग जो अंग्रेजों की दलाली करने का काम कर रहे हैं वह उन को उकसा रहे हैं। इतना ही नहीं जब भूटान और सिक्किम की बात कही गई और पूछा गया कि उनका जो दर्जा है क्या आप उस को स्वीकार करने को तैयार हैं तो कहा गया कि भूटान और सिक्किम भी इससे राजी नहीं हैं और वे भी नई नई मांग कर रहे हैं तो इस तरह से भूटान और सिक्किम को भी उकसाने का काम चल रहा है इन सारी चीजों का ख्याल करते हुए क्या प्रधान मंत्री जो बतलाते की कृपा करेंगे कि माईकल स्काट जैसे जो देश तोड़क तत्व हैं और जो विदेशी ताकतों के प्रतिनिधि हैं क्या उन लोगों को हिन्दू स्तान से निकाल देने का और सीधे जो विद्रोही नेता हैं उनसे बात करने का कोई विचार किया जा रहा है ?

श्रीमती इंदिरा गांधी : यह तो जाहिर है कि ज्यादा अच्छा होता अगर सीधी बातचीत होती और बीच में कोई न पड़ता, लेकिन क्योंकि पिछले सालों में कुछ गलतफहमियां हुई हैं और जो वह नागा नेता हैं उन को शायद पूरा विश्वास नहीं है या ऐसे बहुत से बाक्यात हुए हैं जिनके कारण और न हटना जरा मुश्किल है।

2465 (A) LS—9.

श्री प्रशपाल सिंह : नागा नेता नहीं हैं नागा विद्रोही हैं।

श्री मधु लिमये : मेरे प्रश्न का जवाब नहीं थाया। जहां तक नागा विद्रोहियों का सवाल है उन से बात करने के बारे में कुछ नहीं कहना है लेकिन माईकल स्काट को तो यह निकाल सकते हैं यह तो ताकत इनके हाथ में है।

**Shri P. O. Borooah (Sibsagar):** While we welcome the talks our Prime Minister is having with the Prime Minister and other Ministers of the so-called Naga federal government, may we be assured that nothing would be done to injure the feelings of the nationalist Nagas and no leniency would be shown to the hostile Nagas who are indulging in hostile activities?

**Shri Surendranath Dwivedy:** The Prime Minister did not have talks with the Prime Minister of Nagaland . . . (Interruptions).

**An hon. Member:** He said 'so-called'.

**Shrimati Indira Gandhi:** All these suggestions will be kept in view.

**Shri Jashvant Mehta (Bhavnagar):** The Prime Minister said that on the one side the peace efforts were going on and on the other side, in that area, there were three groups, one nationalist Nagas, another those who are negotiating and third, the Naga hostiles or under ground Nagas. They have started sabotage activity. What will be the attitude of the government to those people who are trying to continue the hostile activities and sabotage the peace efforts?

**Shrimati Indira Gandhi:** Naturally, those who are found guilty of breaking law and order or indulging in acts of sabotage will be punished.

श्री रामलोक दास : जब विद्रोही नागा वहां अपनी दिल्ली में हाल में

[श्री रामसेवक यादव]

बे तब क्या उन से नागा विद्रोहियों के पाकिस्तान में जाने और रेलगाड़ी लूटने और इस तरह की कार्यवाहियों के बारे में कोई बातचीत हुई थी यदि हुई थी तो उस की प्रतिक्रिया क्या थी ? उस प्रतिक्रिया के सम्बन्ध में मैं यह जानना चाहूंगा कि क्या प्रधान मंत्री महोदय इस नतीजे पर पहुंची हैं कि नागा विद्रोहियों से बातचीत हो सकती है और देश के संविधान के अन्तर्गत ही इस समस्या का समाधान हो जायेगा ?

श्रीमती इंदिरा गांधी : कोशिश तो उसी की हो रही है ।

श्री रामसेवक यादव : और जो पहला प्रश्न है ।

श्रीमती इंदिरा गांधी : मुझ से कोई बात नहीं हुई ।

श्री रामसेवक यादव : उपाध्यक्ष महोदय मेरे प्रश्न का उत्तर नहीं आया । मैंने साफ पूछा था कि प्रधान मंत्री जी की इन दोनों के बारे में क्या प्रतिक्रिया थी . . . . .

उपाध्यक्ष महोदय : जवाब दे दिया क्या है । श्री ज्योतिषी ।

you may not be concerned. They have to make a statement. Shri Raj Bahadur has to make a statement.... (Interruptions.)

श्री रामसेवक यादव (बाराबंकी)

इस प्रश्न का उत्तर तो आने दें ।

Mr. Deputy-Speaker: Order, Order.

Shri Hari Vishnu Kamath: I am sorry, Sir; it is very unfortunate that you make such a statement. I would request you to refrain in future from making such brusque and brash statements. It was the Speaker who held it over but you said that you are not concerned.

Mr. Deputy-Speaker: I did not know that. Is Mr. Raj Bahadur making any statement?

The Minister of Information and Broadcasting (Shri Raj Bahadur): I have no statement to make. We have laid some reports of the Chanda committee on the Table of the House. I am told that Mr. Kamath put a question whether we are going to lay more reports. The main report of the committee is expected by the end of March and we shall lay a copy of that report before the House as soon as possible.

Shri Hari Vishnu Kamath: That is what is needed. Nobody said it then. Your Deputy was unable to say so.

Mr. Deputy-Speaker: Now, Mr. Jyotishi.

15.25 hrs.

RE. PAPERS LAID ON THE TABLE

Shri Hari Vishnu Kamath (Hoshangabad): There is another item held over—item 4 of the Order Paper.

Mr. Deputy-Speaker: I am not concerned with that item.

Shri Hari Vishnu Kamath: We are concerned; the House is concerned;

15.27 hrs.

MOTION ON PRESIDENT'S ADDRESS—contd.

श्री उषा० प्र० ज्योतिषी (सागर) : उपाध्यक्ष महोदय, मैं अपने मित्र श्री देवमुख द्वारा प्रस्तुत किये गये कृतज्ञता ज्ञापन के प्रस्ताव का समर्थन करते हुए अत्यन्त गौरव का अनुभव करता हूँ । महोदय, महामहिम राष्ट्र-